

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:779

ANSWERED ON:14.08.2012

ADULTERATED PESTICIDES INSECTICIDES

Kumar Shri Kaushalendra;Mahendrasinh Shri Chauhan ;Mahto Shri Baidyanath Prasad;Ramkishun Shri ;Singh Kunwar Rewati
Raman

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government is aware that crops worth crores of rupees got ruined every year due to use of sub-standard and adulterated pesticides/insecticides;

(b) if so, the details thereof;

(c) whether the Government has received complaints against the pesticides companies which are producing spurious pesticides and indulging in misbranding of pesticides;and

(d) if so, the action taken by the Government against these companies and to ensure that farmers get standard quality and good pesticides/insecticides?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): Based on specific information, raids conducted in 2011 by Central Insecticide Inspectors of Directorate of Plant Protection Quarantine and Storage in the premises of a few companies. Four samples of M/s. Crystal Phosphates Ltd. were found misbranded in terms of the provisions of the Insecticides Act, 1968. Samples of Carbofuran 3% CG, Carbendazim 12% + Mancozeb 63% WP and Tricentanol GR 0.05% of M/s. Crystal Phosphates Ltd were found misbranded.

The process for launching prosecution against the manufacturing firm as per the provisions of Insecticides Act, 1968 has already been initiated.